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Title: Need to expedite payment of incentives to farmers of Karnataka under National Food Security Mission.

SHRI PRALHAD JOSHI : Mr. Deputy-Speaker, Sir thank you very much. The Government of India had introduced a scheme which is incentive to the seed growers for growing the certified seeds of pulses with effect from 2008-09 under the Village Scheme as a component of the National Food Security Mission. Accordingly, farmers, who are growing in six districts of Karnataka including my own district, Dharwad, were not paid this incentive after growing, procurement and all those things. After agitation of the farmers, I brought it to the notice of the hon. Minister of Agriculture that Rs. 250 lakh was not paid to the farmers of these six districts. After that, the Union Agriculture Minister intervened and he has released the money. But after his intervention, money was released and paid to them. But a cap of 35 quintals to each farmer is introduced retrospectively. In 2008-09 when this scheme was introduced, this restriction was not there, but in 2011-12, this restriction is imposed. However, they cannot do it retrospectively. Farmers have grown 50 quintals, 60 quintals to 100 quintals. So, whatever seed they have grown under the National Food Security Mission, all the incentives have to be paid to them without taking into account the quantity because when the Scheme was introduced, there was no quantity cap or limitation.

So, Sir, this is my demand to the Government.